GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:1112
ANSWERED ON:21.08.2007
EXPORT OF HANDLOOM AND HANDICRAFT PRODUCTS
Ahir Shri Hansraj Gangaram

Will the Minister of TEXTILES be pleased to state:

- (a) the contribution of each State and Union Territory in the export of handloom and handicraft products during each of the last three years, separately;
- (b) whether there is ample scope of increasing these export from tribal areas of the country;
- (c) if so, whether proper training and assistance is being provided for the development of handicrafts and handloom products in the tribal areas:
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVAN)

(a): State-wise export data on handlooms and handicrafts is not maintained as the statistical figures compiled by the Directorate General of Commercial Intelligence and Statistics is only on All India basis. The total export of handicrafts including hand knotted carpets for the last three years is as under:-

Year Value in Rupees Crore

2004-05 Rs. 18567.76 crore 2005-06 Rs. 19267.65 crore 2006-07 Rs. 20963.00 crore

In the absence of separate ITC (HS) Codes for handloom products, the export data from April 2003 onwards is not available in respect of handloom products.

- (b) to (d): Yes, Sir. However, the Schemes of the Government for promotion of exports of handloom and handicrafts are not area specific. Necessary training and assistance is being provided to the handloom weavers and artisans of the handicraft sector in the country including tribal areas through implementation of various schemes.
- (e): Does not arise.
- (f): The following steps have been taken/are being taken to promote exports of handlooms and handicrafts from the country including tribal areas: -
- (i) Handloom Export Promotion Council has been conducting various awareness Seminars/Workshops regularly in important weaving centres of the country in which subjects such as technological development on handloom weaving for productivity and product diversification, export documentation & procedures, common dyeing defect in handloom fabrics and its remedy, concept of handloom designs and colour combination etc. are dealt with.
- (ii) Participation in international fairs and exhibitions.
- (iii) Handloom Export Scheme has provided assistance to the handloom agencies in developing diversified range of handloom products and international marketing thereof.

- (iv) In order to establish a distinct identity, genuineness and quality of handloom products, Handloom Mark Scheme has been introduced on 28th June 2006.
- (v) The steps taken by the office of the Development Commissioner for Handicrafts to boost exports of handicrafts in the country including the tribal areas include organising product development programme; technological upgradation; infrastructure development; aggressive international marketing; themes specific fairs; promotion of brand image and organising sourcing shows etc.